

also especially to retain the reservation provision existed previously in the now privatized PSUs;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL):

(a) No, Sir. There is no relationship between disinvestment and the level of employment.

(b) to (d) The Government has not taken any decision so far on the subject of enactment of legislation for reservation to Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Private Sector.

Nomadic Communities

1620. SHRI EKANATH K. THAKUR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that inspite of knowing that roughly seven per cent of the country's population is nomadic, most of the nomadic communities do not even have voting rights; and

(b) if so, the steps Government propose to take to improve the conditions of the nomadic tribes?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI F.S. KULASTE): (a) No, Sir.

(b) Does not arise.

Funds to Manipur under TSP

1621. SHRI RISHANG KEISHING: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the funds released during the Ninth Plan for Manipur under the Tribal Sub-Plan;

(b) whether Government release fund on the basis of clear cut work programme;